

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S. SUNSHINE FASTECH LIMITED (In CIRP)

Shed No.9, 10 and 27, Fasteners Park, Nr. Savathi Jain Tirthdham,Village-Rupal, Ta-Bavla, Ahmedabad, Bavla, Gujarat, India, 382220

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	M/S. SUNSHINE FASTECH LIMITED PAN No: AARCS7549C CIN No: U27101GJ2012PLC069027
2.	Address of the registered office	Shed No.9, 10 and 27, Fasteners Park, Nr. Savathi Jain Tirthdham,Village-Rupal, , Ta-Bavla, Ahmedabad, Bavla, Gujarat, India, 382220
3.	URL of website	NA
4.	Details of the place where the majority of fixed assets are located	Shed No.4,5,9,10,27 Fasteners Park, Nr. Savathi Jain Tirthdham,Village-Rupal, , Ta-Bavla, Ahmedabad, Bavla, Gujarat, India, 382220
5.	Installed capacity of main products/ services	The CD has installed capacity 5,000 MT Per Annum
6.	Quantity and value of main products/ services sold in last financial year	Rs.99.21 lacs value of goods were sold through trading as Per unaudited financial statements of FY 25-26
7.	Number of employees/ workmen	NA
8.	Further details, including the last available financial statements (with schedules) of two years, and lists of creditors are available at URL:	Details including detailed EOI can be obtained by sending an email at email id: cirp.sunshinefastech@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Can be obtained by sending an email at cirp.sunshinefastech@gmail.com
10.	Last date for receipt of expression of interest	25 October 2026
11.	Date of issue of the provisional list of prospective resolution applicants	04 November 2026
12.	Last date for submission of objections to the provisional list	09 November 2026
13.	Date of issue of the final list of prospective resolution applicants	19 November 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	24 November 2026
15.	Last date for submission of resolution plans	24 December 2026
16.	Process email id to submit Expression of Interest	cirp.sunshinefastech@gmail.com
17.	Details of the Corporate Debtor's registration status as an MSME.	UDYAM-GJ-01-0040291

Further details are set out in the detailed Invitation of Expression of Interest (**EOI**), which are to be read together with associated disclaimers and qualifications in the EOI.

Sd/-
Mr. Kinjalkumar Madhubhai Chaudhary
Resolution Professional (Deemed)
Sunshine Fastech Limited
Reg. no.: IBBI/IPA-001/IP-P-02196/2020-2021/13463
AFA Validity: 31-12-26

Date: 10.10.2026
Place: Ahmedabad